

Cheating and Forging by Durga Builders with Plot holders

Statement

2109. SHRI CHAMAN LAL GUPTA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether complaints have been received against Durga Builders, 9-Scindia House, New Delhi regarding cheating and forging in realising development charges at exorbitant rates, allotment and possession of plots in Edenburg City-I (Okhla Enclave-I) without obtaining "No Objection Certificate" from competent authority;

(b) if so, the details thereof;

(c) whether irregularities, cheating and forging are being practiced by Durga Builders in Allotment of plots;

(d) if so, whether any complaint has been lodged with Delhi Police; and

(e) if so, the action taken by the Government in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) to (e) Delhi Police had received 13 written complaints containing allegations of non-refund of deposits made by the investors, misappropriation of funds, cheating, etc., against Durga Builders. This included a complaint of cheating on the basis of which Delhi Police had registered a criminal case under sections 420 and 406 of IPC. All these complaints were inquired into but the investigation conducted did not reveal any criminal offence having been committed by the said Builders. The regular case registered in connection with the alleged cheating was also cancelled.

Proportional Recruitment in Para Military Forces

2110. SHRI RAMPAL UPADHYAY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the proportion exists in the recruitment of various para-military forces, State-wise;

(b) if so, the details thereof;

(c) whether the share of recruitment of Rajasthan has been fulfilled; and

(d) if not, the reasons therefor?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) Recruitment of Constables/Riflement in Central Para Military Forces is made on All India basis. Annual vacancies are allotted to each State/UT on the basis of the population, taking into consideration the special needs and circumstances of different areas.

(b) The details of proportion are given in the statement enclosed.

(c) Rajasthan is adequately represented in the Central Para-Military Forces.

(d) Does not arise.

Sl. No.	Name of the State/UT	Proportion
1	2	3
1.	Andhra Pradesh	7.86
2.	Assam	2.64
3.	Arunachal Pradesh	0.10
4.	Bihar	10.23
5.	Goa	0.14
6.	Gujarat	4.88
7.	Haryana	1.93
8.	Himachal Pradesh	0.61
9.	Jammu & Kashmir	0.91
10.	Karnataka	5.31
11.	Kerala	3.44
12.	Madhya Pradesh	7.84
13.	Maharashtra	9.33
14.	Manipur	0.22
15.	Meghalaya	0.21
16.	Mizoram	0.08
17.	Nagaland	0.14
18.	Orissa	3.73
19.	Punjab	2.39
20.	Rajasthan	5.20
21.	Sikkim	0.05
22.	Tamil Nadu	6.59
23.	Tripura	0.32
24.	Uttar Pradesh	16.44
25.	West Bengal	8.06
26.	Andaman & Nicobar Islands	0.03
27.	Chandigarh	0.08
28.	Dadra & Nagar Haveli	0.02